NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/151/2016

NAME OF THE PETITIONER(S)

: G. Senthil Raj

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 4

others

UNDER SECTION

: 397/398, 399, 402 & 403

Name (in Capital) Represented by

AR. RAMONATUR

Cuy for RZ JR3

ORDER

No representation for the petitioner. Shri AR Ramanathan, Counsel for Respondents 2 and 3 present. In the last date of hearing, the petitioner's Counsel prayed time for reporting regarding steps taken by the Bank for release of personal guarantees of Respondents 2 and 3. In view of the absence of PCS who represented the petitioner, time is enlarged by way of final opportunity. Put up on 06.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)